



**ESOP Reporting**

**Statement of shares allotted to Indian employees / Directors under ESOP Schemes for the year ended March \_\_\_\_\_  
(to be submitted on the letterhead of the company through their AD bank)**

---

We, ..... (Indian company), hereby declare that:

a) M/s. .... (foreign company) has issued ..... shares to our employees / Directors under ESOP Scheme during the year as under:

- (i) No. of shares allotted :
- (ii) Number of employees / Directors who accepted shares :
- (iii) Amount of outward remittance (in FCY and equivalent INR, both):

b) The effective holding (direct or indirect) of the foreign company M/s. .... in the Indian company, as on March 31, .....(Year), is .....% and

c) The information furnished above is true and correct to the best of our knowledge and belief.

Signature of the Authorised Official :  
Name :  
Designation :  
Date :

---

To,  
The Chief General Manager  
Reserve Bank of India  
Foreign Exchange Department,  
Overseas Investment Division,  
Central Office, Amar Bldg., 5<sup>th</sup> Floor,  
Sir. P.M. Road, Fort, Mumbai 400 001.